

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.11.2020 (WEDNESDAY)

COURT – IV

10:20 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 917 of 2020	Ratna Singh & Anr. Vs. Theme Export Pvt. Ltd.	Rajiv Agnihotri	Abhishek Anand
2.	Comp. App. (AT) No. 177 of 2020	Positiveedge Technology Pvt. Ltd. & Anr. Vs. Asmita Katdare & Anr.	Nilotpal Bansal	Priyadarshi Banerjee

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-sd/-
Registrar**